GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

LOK SABHA

UNSTARRED QUESTION NO.2932

TO BE ANSWERED ON FRIDAY THE 2ND DECEMBER, 2016 AGRAHAYANA 11, 1938 (SAKA)

EXEMPTION FROM SERVICE TAX

2932. SHRI G.M. SIDDESHWARA: SHRI RAJESHBHAI CHUDASAMA:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to exempt service tax from the sale of flats that do not have completion certificates; and
- (b) if so, the details thereof and action taken thereon?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR)

(a): No, Sir.

(b): Does not arise in view of reply to part (a) above.
